

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 12.10.2022 (WEDNESDAY)

COURT -II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Re-hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 207 of 2020	Everest Pharmaceuticals Pvt. Ltd. Vs. Office of Registrar of Companies, West Bengal	Nikhil Jain	Vikrant N Goyal

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- 1. Notice Board**
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**By order of Hon'ble Chairperson
-sd/-
Registrar**